NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, CHENNAI HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/614/ (IB)/2017

NAME OF THE PETITIONER(S)

: VISHNU SUDHA TEXTILES

NAME OF THE RESPONDENT(S)

: SREE SHIVAMUKUMDHAA MILLS PVT LTD

UNDER SECTION

: 9 RULE 6

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

A. C. Sostopo vorago no Fos operational creditos Aliso T.
(Fos 12-12-14)

REENAK SITISUNDANAR RESpondent D.

ORDER

Counsel for petitioner/operational creditor present. Counsel for respondent present and prayed time for filing vakalat and counter. Time extended finally at request. Put up on 16.11.2017 at 10.30 A.M.

K Anantha Padmanabha Swamy Member (Judicial)